

CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI.

O.A.210/00111/2019  
(M.A.81/2019)

Date of decision : June 25, 2019

Coram: Dr. Bhagwan Sahai, Member (Administrative)

1. Shri Nandkishore A. Patil,  
Working as Senior Passenger  
Guard, Churchgate Headquarter,  
under Sr. DOM, Mumbai Central,  
Western Railway,  
Mumbai - 400 007.
2. Shri Mohd. Sharif Ishaq,  
Working as Senior Goods Guard,  
Nandurbar Headquarter,  
under Sr. DOM, Mumbai Central,  
Western Railway,  
Mumbai - 400 007. .. Applicants.

( By Advocate Shri Kamil Sayyed ).

**Versus**

1. Union of India, through  
the General Manager,  
Western Railway  
Headquarters Office,  
Churchgate, Mumbai 20.
2. The Divisional Railway Manager,  
Western Railway  
Mumbai Division,  
Mumbai Central,  
Mumbai-400008.
3. The Sr. Divisional Personnel  
Officer, Western Railway  
Mumbai Division,  
Mumbai Central,  
Mumbai-400008. .. Respondents.

( By Advocate Ms. Sangeeta Yadav ).

Order (Oral)

Shri Kamil Sayyad, learned counsel for  
the applicants.

Ms. Sangeeta Yadav, learned counsel for the respondents.

2. This application has been filed by the two applicants. However, the order challenged are different and the applicants are also posted on different posts. Therefore, the learned counsel for the applicants seeks permission to withdraw the present OA with liberty to file better independent OA for each of the applicants.

3. Accordingly the OA is dismissed as withdrawn. M.A.81/2019 also stands closed.

( Dr. Bhagwan Sahai )  
Member (A).

kmg\*

SD  
27/6/19